

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.201
C.P. (IB)/202(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Phenix Building Solutions Privatelimited

.....Applicant

Vs

Rajgreen Amusement Park Private Limited

.....Respondent

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Tanaya Shah, Adv.

For the Respondent : Mr. Dev Shah, Adv. for Mr. Arjun Sheth, Adv.

ORDER

Ld. Counsel appearing for the Respondent submitted the reply affidavit has been filed on 08.02.2024 vide Inward Diary No. 1087, which is a reply to the petition not an interim reply. Ld. Counsel appearing for the applicant seeks liberty to go through the same and file rejoinder, if any, within a week with advance copy to the respondent.

Re-list before the regular bench on 18.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)